

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215

C.A No. 854/2019, 182/2020 IA 1581/2020 filed
in
IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

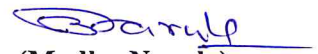
For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Due to Colloquium of the Hon'ble Members, the matter is adjourned to
28.4.2020.


(Madhu Narula)
Court Officer

Surjit